

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**CP (IB) No.276/Chd/Pb/2020**

**Under Section 7 of IBC, 2016.**

**In the matter of:**

|                     |                                  |
|---------------------|----------------------------------|
| Bank of India       | ...Petitioner-Financial Creditor |
| Versus              |                                  |
| Ekam Agro Pvt. Ltd. | ...Respondent-Corporate Debtor   |

**Present through video conferencing:**

Ms. Neha Arora, Advocate for the petitioner.

Heard Ms. Neha Arora, Advocate appearing for the petitioner.

2. Learned counsel for the petitioner submits that affidavit of service is filed vide Diary No.2225 dated 20.05.2021 but the same is not available. Registry shall place the same along with the CP on the next date of hearing.
3. List on 20.09.2021.

Sd/-

(Raghu Nayyar)  
Member (Technical)

(Ajay Kumar Vatsavayi)  
Member (Judicial)

July 14, 2021  
pc